GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the

714 August, 1986.

NOTIFICATION INCOME-TAX

No. 6849 (F.No. 203/13 / 17A.II): In continuation of this Office Notification No. 6145 (F.No. 203/25 / 3-ITA.II) dated it is hereby notified for general information that the Institution mentioned below has been approved by Department of Scientific & Industrial Research, New Delhi, the Prescribed Authority for the purposes of clause (14) of sub-section (1) of Section 35 (Thirty five/One/1446) of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1952 under the category Institution subject to the following conditions:-

- i) That the The EFE Societ and Labour Research Foundation, will maintain a separate account of the sums received by it for scientific research.
- of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.
- of Direct Taxes, Ministry of Finance, (Department of Revenue), New Delhi, 3 months in advance before the expiry of the approval for further extension.

 Applications received after the date of expiry of approval, are liable to be rejected.

INSTITUTION

"The EFI Social And Labour Research Foundation, C/o
The Employees' Federation of India, Army & Navy Building,
148, Wahatma Gandhi Road, Bombay-400 023".

This Notification is effective for a period from

22.3.86 to 31.3.1988.

Under Secretary to the Government of India.

Copy forwarded to: -

- 1. All Commissioners of Income-tax (2 copies).
- 2. Director of Inspection (Inv.)/(Spl.Inv.)/IT&Audit/RS&PR/Vigilance/Intelligence/Recovery/Survey/P&PR, New Delhi.
- 3. Directorate of O & M Services (Income-tax), Aiwan-E-Ghalib, Mata Sundri Lane, New Delhi.
- 4. The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their O.M. No. 13/63/83-11.V

dated 26.6.85

- 5. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
- The Chairman, EFI Social and Labour Research Foundation, C/C The Employees Federation of India, Army and Navy Building 2nd Floor, 148 Mahatma Gandhi Road, Bombay-400 023.
- 7. Comptroller & Auditor General of India (50 copies).
- 8. Bulletin Section of D.I. (P&PR), New Delhi (5 copies).

Under Secretary to the Government of India

/Bamola/